



2026:AHC:30660

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1146 of 2026

Neeraj Mayank Srivastava

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Shakti Shanker Tiwari, Subhash Chandra Tiwari
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Civil Misc. Correction Application No. 2 of 2026

1. By way of the present correction application, correction has been sought in the order dated 29.01.2026, para 4, fifth line for deletion of the date "12.01.2026" while substituting it with "27.02.2026".
2. Learned Standing Counsel has no objection to the same.
3. Correction application is allowed.
4. Let the necessary corrections be incorporated.

(Vikas Budhwar,J.)

February 11, 2026

Rajesh